

**JUNIOR ARTISTES' (REGULATION OF EMPLOYMENT) BILL\****[English]*

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill to regulate the employment of junior artistes in the film industry.

MR. DEPUTY-SPEAKER : The question is :

"The leave be granted to introduce a Bill to regulate the employment of junior artistes in the film industry."

*The motion was adopted.*

PROF. MADHU DANDAVATE : I introduce the Bill.

SHRI PRIYA RANJAN DAS MUNSI (Howrah) : I raise an objection. Why is it for junior artistes?

PROF. MADHU DANDAVATE : Only for junior artistes they are not available. You do not know.

**BANKING LAWS (AMENDMENT) BILL\****[English]*

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill further to amend the Reserve Bank of India Act, 1934 and the Banking Regulation Act, 1949.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Reserve Bank of India Act, 1934 and the Banking Regulation Act, 1949."

*The motion was adopted.*

PROF. MADHU DANDAVATE : I introduce the Bill.

MR. DEPUTY-SPEAKER : Shri V. Shankara Gowda. Absent.  
**CONSTITUTION (AMENDMENT) BILL\***

*(Insertion of new Article 30A, etc.)*

*[English]*

SHRI PRIYA RANJAN DAS MUNSI (Howrah) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India"

*The motion was adopted.*

SHRI PRIYA RANJAN DAS MUNSI : I introduce the Bill.

15.33 hrs.

**CONSTITUTION (AMENDMENT) BILL\***

*(Insertion of new article 31)*

*[English]*

SHRI PRIYA RANJAN DAS MUNSI : (Howrah) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI PRIYA RANJAN DAS MUNSI : Sir, I introduce the Bill.

MR. DEPUTY-SPEAKER : Shri Gholap. Absent.

**INDUSTRIAL DISPUTES (AMENDMENT) BILL\***

*(Amendment of section 10, etc.)*

*[English]*

SHRI SHARAD DIGHE (Bombay North Central) : I beg to move for leave to intro-